

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

THIRTY- FOURTH REPORT

(Presented on **04.08.2016**)

The Business Advisory Committee held a sitting on Wednesday, the 3rd August, 2016.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

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| (1) The Central Agricultural Univesity (Amendment) Bill, 2016. |] 2 Hours |
| <i>Consideration and Passing</i> | |
| (2) The Employee's Compensation (Amendment) Bill, 2016. |] 4 Hours |
| <i>Consideration and Passing</i> | |
| (3) The Citizenship (Amendment) Bill, 2016. |] 2 Hours |
| <i>Consideration and Passing</i> | |
| (4) The Transgender Persons (Protection of Rights) Bill, 2016. |] 4 Hours |
| <i>Consideration and Passing</i> | |
| (5) The Mental Health Care Bill, 2013, after it is passed by Rajya Sabha. |] 4 Hours |
| <i>Consideration and Passing</i> | |
| (6) Consideration and agreeing to the amendments made by the Rajya Sabha to the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014 as passed by Lok Sabha and after it is passed by Rajya Sabha. |] 4 Hours |
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NEW DELHI;
3rd August, 2016
Shravana 12, 1938 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.